



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,18th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/49/2021	DEBIA TARA Versus THE STATE OF ARUNACHAL PRADESH AND 8 ORS.	MR M KATO	GA, AP
2	WP(C)/2208/2021	SAMARJIT CHANDA AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
3	WP(C)/3781/2021	BITOPI MAHANTA Versus THE AUTHORIZED OFFICER AND ANR	MR S DUTTA MR S KHAN MS R HALOI	MR. M SHARMA
ADMISSION				
4	WA/122/2021	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. D BORAH	MS. S B CHOUDHURY
5	WA/167/2021	KULA PRASAD CHAMUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, PNRD GA, ASSAM
ORDERS				
6	WA/33/2017 FIXED	THE UNIVERSITY GRANTS COMMISSION Versus THE GLOBEL OPEN UNIVERSITY NAGALAND and 23 ORS	MR.M GOSWAMI MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.K BARPUJARI MR.K OJHA	MR.S S DEY(RES-1) MR G RAHUL

7	Cont.Cas(C)/5/2019	DEBENDRA NARAYAN DEKA Versus MONALISA GOSWAMI AND 3 ORS.	MR. R GOSWAMI MS. N BAROOAH MS. P PATHAK MISS. P KALITA	MR. D SAIKIA (R-2) GA, ASSAM MR. T C CHUTIA MR. B CHOUDHURY MR. S BORA (R-2) MR. S BORA (R-2) MR. B GOGOI (R2) MS. N DAS MR P NAYAK (R2) MR D K ROY MS. I KAKATI MR A CHALIHA (R2) MS RUKMINI BARUA MS PADMINI BARUA
8	PIL/23/2020	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 10 ORS.	MR. A GOYAL MR G KHANDELIA MR. A CHOUDHURY MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	GA, ASSAM SC, ED SC, CBI SC, TRANSPORT ASSTT.S.G.I.
9	WA/104/2020	UNION OF INDIA AND 5 ORS Versus SHRI C CHANDRA KUMAR	MR. S C KEYAL ASSTT.S.G.I.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR
10	PIL/20/2021	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. S MUNIR MR. S RANA	GA, ASSAM MR H K SARMA SC, J M B
	WITH			
11	PIL/73/2020	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, AGRI. DEPARTMENT
12	WA/153/2021	OIL INDIA LIMITED Versus PROTIM PATNI DEY	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA	
13	I.A.(Civil)/855/2021 WP(C)/1147/2021 (D/O), FIXED in WP(C)/1147/2021	RUNU MONI SAIKIA AND ANR. Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR. B PHUKAN MR S AHMED	SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3703/2019 WITH LCR, B/O	SALEHA KHATUN @ SALEHA BIBI Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/4971/2019 WITH LCR	OMEJUDDIN MANDAL @ RAMEJUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR M Z SHAH MR M SHELIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/7765/2019 WITH LCR, FIXED	KURPAN ALI @ KURBAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR J ISLAM MR. A HUSSAIN MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/8317/2019 FIXED	KARTIK BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOU DHURY MR. N G KUNDU MS. P UPAMANYU	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
5	WP(C)/389/2020 B/O	NASKOR ALI Versus THE UNION OF INDIA AND 12 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC (R5) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO13)
6	WP(C)/3711/2021	SRI DUMGAN Khabom Singpho Versus THE GAUHATI HIGH COURT AND 2 ORS	MR. D PANGING	MR. U K NAIR SC, GHC
7	WP(C)/3836/2021	MD. SAIDUL ISLAM @ SAIFUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/3838/2021	FOYJAL HOQUE Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR. S DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/3842/2021	RAGHU NATH SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. A PAUL MR. R K MANICHANDRA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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EX PARTE ORDER

10	WP(C)/6527/2019 WITH LCR	BADAL DAS Versus THE UNION OF INDIA AND 7 ORS.	DR. B AHMED MR K UDDIN MR A K AZAD MR. A U AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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11	WP(C)/6544/2019 WITH LCR	ASOR UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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12	I.A.(Civil)/1194/2021 in WP(C)/4446/2020	SUBAL CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS. E	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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WITH

WP(C)/4446/2020	SUBAL CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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ADMISSION

13	WP(C)/7522/2017 WITH LCR 1 FILE, FIXED	SAB KHATUN Versus THE UNION OF INDIA and 5 ORS.	MR.H R A CHOUDHURY MR.M ALAMGEER MR.A I UDDIN	GA, ASSAM ASSTT.S.G.I.
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14	WP(C)/169/2019 WITH LCR, FIXED	ANOWARA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
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15	WP(C)/2246/2019 WITH LCR, FIXED	TAYAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI MR. L HUSSAIN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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16	WP(C)/5812/2019 WITH LCR, B/O	TILUTTAMA NATH Versus UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HOQUE	SC, NRC ASSTT. S.G.I. SC, ELECTION COMMISSION. SC, F.T
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17	WP(C)/6055/2019 WITH LCR, B/O	ABDUL HAKIM Versus UNION OF INDIA AND 5 ORS.	MR. P C DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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18	WP(C)/7227/2019 WITH LCR, B/O	SAHEB ALI Versus THE UNION OF INDIA AND 9 ORS	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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19	WP(C)/2421/2021 WITH OFFICE NOTE, LCR	AMESHA KHATUN @ AMICHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR A AKBAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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ORDERS

20	I.A.(Civil)/1212/2021 in WP(C)/2867/2021	MD. ABDUL JOLIL @ ABDUL JALIL @ ABDUL JALIL MIYA @ A. JALIL MIYA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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WITH
WP(C)/2867/2021

MD. ABDUL JOLIL @ ABDUL JALIL @
ABDUL JALIL MIYA @ A JALIL MIYA
Versus
THE UNION OF INDIA AND 5 ORS

MR H R A CHOUDHURY
MR. A M AHMED
MR. J M SULAIMAN

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**ITEM NO. 11 WILL BE TAKEN UP THROUGH
PHYSICAL HEARING**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CrI.A./132/2021 B/O	SUDIP BISWAS Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
ORDERS				
2	CRL.A(J)/9/2017 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS	SUNIL BARMAN Versus THE STATE OF ASSAM	MR.Z HUSSAIN AMICUS CURIAE	PP, ASSAM
3	Mat.App./22/2019	SRI GHANA KANTA KATAKI Versus SMTI. ARUNA BORAH	MR. D MOZUMDER MR. S BISWAS	
4	Mat.App./59/2019	SRI GAURI PRASAD DEKA Versus SMTI. MAKANI DEKA	MR. M U MAHMUD MR. A GONI MR S ISLAM	
5	I.A.(Civil)/683/2019 in Mat.App./15869/2018	PUSPA PAYENG PATIR Versus NAGESHANANDA PATIR	MR. G PEGU MR D K MEDHI	MR A KAKOTI
	WITH Mat.App./15869/2018 (Filing Number)	PUSPA PAYENG PATIR Versus NAGESHANANDA PATIR		
6	I.A.(CrI.)/887/2019 WITH LCR 5 FILES, PB (TRANSLATED COPY) in CrI.A./402/2019	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
	WITH CrI.A./402/2019	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM

7	CrI.A./208/2020 WITH OFFICE NOTE	ANOWAR MANDAL Versus SIRAJUL HOQUE AND 8 ORS	MR. A CHOUDHURY MR. R ALI MR. P K DAS MR. N MAHAJAN	MR. I A CHOUDHURY PP, ASSAM
8	I.A.(CrI.)/72/2021 WITH LCR 5 FILES in CrI.A./40/2021 WITH CrI.A./40/2021	RAKTIM RAY Versus THE STATE OF ASSAM ANA ANR. RAKTIM RAY Versus THE STATE OF ASSAM ANA ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MD R ALI MR. B M CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR. U CHOUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM PP, ASSAM
9	WITH CrI.A./56/2021	BIPLAB RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
	WITH I.A.(CrI.)/104/2021 in CrI.A./56/2021	BIPLAB RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
10	I.A.(CrI.)/188/2021 WITH OFFICENOTE, LCR 4 FILES in CrI.A./88/2021	MUNNA MOCHAHARI @ MUNNA MOCHAHARY Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN MS ANNA K P	PP, ASSAM
	WITH CrI.A./88/2021	MUNNA MOCHAHARI @ MUNNA MOCHAHARY Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN MS ANNA K P	PP, ASSAM
		HEARING		
11	CrI.A./376/2019 WITH LCR 5 FILES, PB 2 NOS., (FIXED, 3RD WEEK, AUG/21)	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. R CHOUDHURY MR. I U CHOWDHURY	MR. N S LASKAR(RESP NO 2) MR. A H M R CHOUDHURY(RESP NO 2) PP, ASSAM
	WITH I.A.(CrI.)/809/2019 in CrI.A./376/2019	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. R CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021 TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1802/2021 FIXED	MANAS TALUKDAR @ SRI MANASH TALUKDAR Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
2	Bail Appln./1940/2021	MOHIJUL HOQUE @ MOIJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
3	Bail Appln./1950/2021	RAFIKUL ISLAM Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM
MOTION				
4	Crl.Pet./372/2021 WITH OFFICE NOTE, CASE DIARY, FIXED WITH	NABAJIT NATH Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR D MAHANTA	PP, ASSAM
5	Crl.Pet./392/2020	BISWAJIT ROY Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI	PP, ASSAM
6	Crl.Pet./380/2021 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
7	Crl.Pet./409/2021 FIXED	PRASANTA SAIKIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR G J SAIKIA MR D K MEDHI MR S DAS	PP, ASSAM
8	Crl.Pet./421/2021 B/O	SUMAN SINGHA Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
9	AB/1882/2021 WITH OFFICE NOTE, LESS	MAUSAM ALI PINARA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM

10	AB/2372/2021	BALA ALI @ RAFIK ALI Versus THE STATE OF ASSAM	MR. I CHOUDHURY RAJIB LUSHAN CHUTIA	PP, ASSAM
11	AB/2377/2021	MD. JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
ADMISSION				
12	MFA/94/2021	M/S TOPCEM INDIA Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	SC, NF RLY
13	CrI.Pet./271/2021 FIXED	THE STATE OF ASSAM AND ANR. Versus VISHWAKARMA SINGH AND ANR.	MR. P N GOSWAMI	MR. A K GUPTA MR. R S MISHRA
BAIL HEARING				
14	AB/3009/2020	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
15	AB/221/2021	PRAVIN JHA Versus STATE OF ASSAM	MS. M DAS MR. S K AGARWAL	
16	AB/240/2021	SUPIAN ALI @ ABU SOFIAN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
17	AB/270/2021	AZAD ALI Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
18	AB/288/2021	SAFIUR RAHMAN Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
19	AB/315/2021	KAUSHIK HAZARIKA Versus THE STATE OF ASSAM	MR. S KASHYAP	PP, ASSAM
20	AB/487/2021	JINKU BARUAH Versus THE STATE OF ASSAM	MR. R PHUKAN MR. D J DAS	PP, ASSAM
WITH				
21	AB/441/2021	RATAN DEKA AND ANR Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
22	AB/507/2021	BIDYUT BHARALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
23	AB/550/2021	SMTI. JANTI SARMAH AND ANR Versus THE STATE OF ASSAM	MRS. P B HAZARIKA MR. S Ali	PP, ASSAM
24	AB/558/2021	BIRJEET SINGH @ N BIRJEET SINGH Versus THE STATE OF ASSAM	MR. A M BORA MRS. B BORO MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
25	AB/573/2021	SMTI RUNA BORA BHUYAN AND ANR Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
26	AB/581/2021	PRABIN KUMAR AND ANR Versus THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
27	AB/600/2021	EYAKUB ALI AHMED Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
28	AB/602/2021	PUNESWAR BHUYAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR. D CHUTIA	PP, ASSAM

29	AB/618/2021	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. T N DAS MRS C R TODI	PP, ASSAM
30	AB/868/2021	SMTI BINA DAS AND ANR Versus THE STATE OF ASSAM	MR. A K DUTTA MR. F E CHOUDHURY	PP, ASSAM
31	AB/1340/2021	SHAH ALAM ALI @ SHAH ALAM Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
32	AB/1410/2021	JYOTI PRASAD BARMAN Versus THE SATTE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
33	AB/1458/2021	BIPLAB CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	MR. G PHUKAN MS. A CHAKRABARTY L KALITA PP, ASSAM
34	AB/1512/2021 FIXED	FAZAL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MS. M KHATUN	PP, ASSAM
35	AB/1516/2021	HUSEN ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
36	AB/1577/2021 FIXED	BIKRAMANANDA CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
37	AB/1711/2021	AZAHAR ALI MONDAL Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
38	AB/1918/2021 FIXED	JUNAB ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
39	AB/1947/2021 FIXED	NAZIMUL ISLAM @ NAZIMUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
40	AB/2040/2021 FIXED	PRASENJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
41	AB/2050/2021 FIXED	BABUL SONOWAL Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
42	AB/2080/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
43	AB/2188/2021 FIXED	PRANJAL DEKA Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
44	AB/2197/2021 FIXED	DIPAK DAS AND ANR. Versus THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY MS. S PHUKAN	PP, ASSAM
45	AB/2246/2021 FIXED	JITU KUMAR @ JITU DAS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR H P NEPAL	PP, ASSAM

HEARING

46	MFA/27/2012 WITH LCR	THE UNION OF INDIA Versus M/S DEY'S COLD STORAGE PVT. LTD.	MR. B SARMAH (Rly. Adv.) MR. U K NAIR MR. B K DAS MR. A CHETRY MR. B SARMA	MR. K P MAHESWARI MR. A GOYAL MR. A CHOUDHURY MR. B MAHESHWARI MR P AGARWAL
47	MFA/80/2016 WITH LCR, B/O	UNION OF INDIA Versus M/S KAMAKHYA TRANSPORT PVT LTD	MS. M CHATTERJEE MS. N R RABHA MRS. U CHAKRABORTY MS. M ACHARYYA SC, NF RLY	MR. K P MAHESWARI MS. M SHARMA

48	MFA/57/2016	WITH UNION OF INDIA Versus M/S KAMAKHYA TRANSPORT PVT LTD	MR G GOSWAMI, RLY.ADV. MS.M CHATTERJEE MS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
49	MFA/28/2017	WITH UNION OF INDIA Versus M/S VINAYAK LOGISTICS	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MRS.U CHAKRABORTY MS.M ACHARYYA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
50	MFA/29/2017	WITH UNION OF INDIA Versus M/S C.M. TRADERS	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,18th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/379/2020 B/O	DALIM UDDIN LASKAR Versus SANJIB KUMAR BHUYAN	MR. A H M R CHOUDHURY	
2	WP(C)/3062/2021 B/O	ERSHAD ALI SK Versus THE STATE OF ASSAM AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	SC, SEC. EDU. GA, ASSAM
MOTION				
3	Cont.Cas(C)/246/2021	SMTI. CHANDRAMA DEVI Versus PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	
4	Cont.Cas(C)/250/2021	YASHWANT PANDEY AND 5 ORS. Versus BIJOYA CHOUDHURY AND ANR.	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR T MEELEE MR D DAS	
5	WP(C)/1462/2021 B/O	AMLANJYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. K DEKA MR MINTU SAIKIA	SC, SEC. EDU. GA, ASSAM SC, AG
6	WP(C)/3722/2021	RANJU GOPAL DEY Versus THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
7	WP(C)/3736/2021	SULEMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, ELEM. EDU
8	WP(C)/3743/2021	KANIKA CHAUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU GA, ASSAM
9	WP(C)/3754/2021	MAJEDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID	SC, SEC. EDU. GA, ASSAM SC, AG SC, PENSION
10	WP(C)/3770/2021	DIBYAJYOTI BORAH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU

11	WP(C)/3774/2021	KUKHESWAR PEGU AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
12	WP(C)/3847/2021 B/O	MOFIDUL ISLAM TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
13	WP(C)/3851/2021 B/O	PRANATI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR B R BRAHMA	SC, SEC. EDU.
14	WP(C)/3852/2021 B/O	M/S RAMKY- TK JV Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, TAXES
15	WP(C)/3871/2021	NIJAMUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
ADMISSION				
16	WP(C)/2945/2020 WITH WP(C) 6056/13 (D/O), B/O	REJIA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, SEC. EDU. MR. K R PATGIRI SC, FINANCE DEPTT.
17	WP(C)/5015/2020 B/O	ISLAM UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, SEC. EDU.
18	WP(C)/485/2021 B/O	DERAJ TALUKDAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K DAS MS. B D SARMAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, PERSONNEL DEPT.
ORDERS				
19	WP(C)/7878/2017 B/O	NAREN CH. BORO Versus THE STATE OF ASSAM and 6 ORS.	MRS A BUJARBARUAH MS.A BARUAH	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE SC, BTADC
20	WP(C)/3807/2019 B/O	TARIQUE ANWAR LASKAR AND 142 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MD. A H LASKAR	SC, ELEM. EDU MR. S. BORA (SC, SSA, ASSAM) MR. S P BHATTACHARJEE(R-2)
21	I.A.(Civil)/1229/2021 B/O in Cont.Cas(C)/89/2020 WITH Cont.Cas(C)/89/2020	JITUL ALI Versus B. KALYAN CHAKRABORTY, IAS AND 2 ORS. JITUL ALI Versus KAILASH CHAND SAMARIA AND 2 ORS.	MRS. R DEVI MRS. R DEVI	MR. K GOGOI
22	WP(C)/1507/2021 B/O	DALIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU
23	WP(C)/1671/2021 B/O	ZAFAR SHWARIF Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. K N CHOUDHURY (R- 10,11) GA, ASSAM MR. R M DEKA (R-10,11) MR. D J DAS (R-10,11) N GAUTAM (R-10,11)
HEARING				
24	Review.Pet./9/2020 (BY SLIP)	CENTURY PLYBOARDS (I) LIMITED AND ANR Versus UNION OF INDIA AND 2 ORS	DR. A SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. R SARMA MR B SHARMA MR. N CHOUDHURY MR. M DAS SC, CENTRAL EXCISE CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,18th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4491/2020 FIXED	JIAUL AHMED FORCE NO. 041704509 Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S P CHOUDHURY (C.G.C.) ASSTT.S.G.I.
2	Cont.Cas(C)/253/2021	DULENDRA CHANDRA DAS AND 4 ORS Versus DR. J B EKKA, IAS	MR. A M S MAZUMDER	
3	Cont.Cas(C)/254/2021	JADU RAM BORO Versus RAKESH KUMAR, I.A.S. AND ANR	B R BRAHMA	
4	Cont.Cas(C)/255/2021	SMTI. SUKRITI DAS Versus M S MANIVANNAN, IAS AND 5 ORS	MR. I ALAM MR. T SK	
5	Cont.Cas(C)/262/2021	DR. BASANTA KUMAR DOLEY Versus JISHNU BARUA, IAS AND 6 ORS.	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
6	WP(C)/3021/2021 FIXED	DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	GA, ASSAM SC, PWD
	WITH I.A.(Civil)/1088/2021 in WP(C)/3021/2021	ASSAM PWD ENGINEERS SERVICE ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. A PHUKAN MR. W SHARMA	GA, ASSAM
7	WP(C)/3655/2021 FIXED	DHRUBA KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN MR. R DHAR	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
8	WP(C)/3735/2021 FIXED	DHRUBAJYOTI SEN DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M ISLAM	SC, PNRD
9	WP(C)/3846/2021	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MR R ISLAM MS. M DEKA	GA, ASSAM

10	WP(C)/3848/2021	NITUMONI DEVI AND 25 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. U K NAIR MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/3849/2021	SANJOY KUMAR DUTTA AND 17 ORS Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR. P N GOSWAMI MS. S CHUTIA MR. I KALITA MR. K P PATHAK	
12	WP(C)/3855/2021	DAISY RANI DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM
13	WP(C)/3864/2021	MERINA BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	SC, APDCL
ADMISSION				
14	WP(C)/3658/2015 FIXED	LARINGKAM HMAR and 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAMR1,3,4 MR. N GOSWAMI, SC, WPT & BC MR A HAWARI(R-5) MR S ISLAM(R-5) MR.M BASUMATARY(R-5) SC, FINANCE(R2)
WITH				
15	WP(C)/1270/2014	H.B. RUOLNGUL and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	GA, ASSAM MR A HAWARI(R-4) MRS. M BASUMATARY(R-4) MR S ISLAM(R-4)
WITH				
16	Cont.Cas(C)/126/2019	HABIB AHMED LASKAR AND 2 ORS. Versus BIBASH MODI AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MR. B GOGOI MR. R DHAR (R1) MR P NAYAK
17	WP(C)/124/2019 B/O	AJIT SAIKIA Versus THE UNION OF INDIA AND 8 ORS.	MR. N U K NAIR MR. B S BASUMATARY MR. A GANGULY MR. A CHETRY MR. M P SARMA MR. A DUTTA MS. N SHYAMAL	MR S N SARMA SENIOR ADVOCATE S N SARMA (R2-R9) MR. M HUSSAIN (R2-R9) MR. K KALITA (R2-R9) SC, OIL ASSTT.S.G.I.
18	WP(C)/7170/2019 B/O	UMED HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	GA, ASSAM (R-2) G BAISHYA SC, AG (R-4) MR. N UPADHAYAY SC, IRRIGATION (R-1,3,5,6) SC, FINANCE
19	WP(C)/7355/2019 FIXED	DURGESWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. P K BORAH MR. J ABBAS	GA, ASSAM SC, AG SC, FINANCE
20	WP(C)/7399/2019 FIXED	YOUSUF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, AG SC, FINANCE
21	WP(C)/8890/2019 FIXED	ABDUL HAKIM Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	GA, ASSAM
22	WP(C)/133/2020 FIXED	ON THE DEATH OF JAMAL UDDIN AHMED HIS LEGAL HEIR Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, HEALTH
23	WP(C)/3504/2020 FIXED	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, APSC SC, IRRIGATION
WITH				
24	WP(C)/2843/2020	SMTI. GITIMOLLIKA BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION

25	WITH WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
	WITH I.A.(Civil)/345/2021 in WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MS M ROY	SC, APSC SC, P H E
26	WP(C)/3915/2020 B/O	AMINUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	MR. S C KEYAL GA, ASSAM MS G HAZARIKA MISS P DAS MR A DEY
27	WP(C)/4401/2020 FIXED	MAHESH CHAND SHARMA Versus THE UNION OF INDIA AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM GA, ASSAM MR. S K MEDHI MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I. SC, UPSC
	WITH I.A.(Civil)/2041/2020 in WP(C)/4401/2020	MAHESH CHAND SHARMA Versus THE UNION OF INDIA AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
28	WP(C)/5414/2020 FIXED	NAMITA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA MS P SARMA	SC, CO OP MR G CHOUDHURY MR K K GOSWAMI SC, AIDC
29	WP(C)/5695/2020 B/O	J LALTHANPUI PULAMTE Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	GA, ASSAM MR. R MAZUMDAR (R-5) MR. D BHUYAN (R-5) SC, N C HILLS
30	WP(C)/5732/2020 FIXED	CT/GD RAJU GOGOI , FORCE NO. 065137204 Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. K K PARASAR MR. K K PARASAR ASSTT.S.G.I.
31	WP(C)/1073/2021 B/O	RANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. K R PATGIRI MS. P CHAKRABORTY	SC, SEC. EDU. SC, SEC. EDU. MR. T C CHUTIA (SC, ASSAM HIGHER SECONDARY EDUCATION)
32	WP(C)/1085/2021 B/O	AMIYO KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MS. M BARMAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, PNRD GA, ASSAM SC, FINANCE
<u>ORDERS</u>				
33	WP(C)/4350/2020 FIXED	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH ASSTT.S.G.I.
34	WP(C)/4373/2020 B/O	MAINUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	MR. R MAZUMDAR (R-15) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
35	Cont.Cas(C)/1/2021 FIXED	SUREN BHAGAWATI Versus RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH
36	Cont.Cas(C)/4/2021 FIXED	BHAGAWAN SARMA Versus RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH

37	W.P.(CrI.)/9/2021 FIXED	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. R ULLAH	SR. GA, ASSAM SC, GHC
38	W.P.(CrI.)/10/2021 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. R ULLAH	SR. GA, ASSAM SC, GHC
39	W.P.(CrI.)/11/2021 FIXED	NAKIBUR ZAMAN Versus THE STATE OF ASSAM 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. R ULLAH	SR. GA, ASSAM SC, GHC
40	Cont.Cas(C)/11/2021 FIXED	NAGEN CHANDRA DAS Versus RAMENDRA NATH SARMA , A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH
41	W.P.(CrI.)/12/2021 FIXED	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. R ULLAH	SR. GA, ASSAM SC, GHC
42	Cont.Cas(C)/22/2021 FIXED	RANU KALITA TAMULI AND ANR Versus RAMENDRA NATH SARMA , ACS	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY
43	WP(C)/349/2021 B/O	ESMITARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	GA, ASSAM
44	WP(C)/3147/2021 FIXED	RAJESH KUMAR (GO-2118A) Versus THE UNION OF INDIA AND 2 ORS	MRS. R BORAH MR. D BORAH	MRS. R DEVI ASSTT.S.G.I.
HEARING				
45	WP(C)/2421/2013 B/O	JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,18th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/251/2021 B/O	MS LABANYA GOGOI AND 2 ORS Versus PRAKASH KUMAR AND ANR	MR. S R GOGOI	
2	Cont.Cas(C)/256/2021	MRS. JYOTI DAS AND ANR Versus ANUP SAIKIA AND ANR	MR P BHARDWAJ	
3	Cont.Cas(C)/259/2021	SANTI BALA DAS Versus DR. SADNEK SINGH, IAS	MR. S K GHOSH MS F AHMED	
4	WP(C)/1554/2021 FIXED	DEHING PART III MEEN SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MR. P J DAS	GA, ASSAM
5	WP(C)/3411/2021 FIXED	RAGHUNATH DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR H P GUWALA	SR. GA, ASSAM SC, K A A C
6	WP(C)/3468/2021 FIXED	JUNMONI BEZBARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR U S BORGHAIN MS. P DAS	GA, ASSAM SC, EXCISE DEPTT.
7	WP(C)/3739/2021 FIXED	BANJIT MEDHI Versus THE RESERVE BANK OF INDIA AND 3 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. R DE MR. P NEOG
8	WP(C)/3799/2021	DR. HARI CHANDRA MAHANTA Versus THE STATE BANK OF INDIA AND 2 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM
9	WP(C)/3853/2021	RABIUL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR. B BHARALI S I AKAND	GA, ASSAM SC, REVENUE
10	WP(C)/3854/2021	KOME KEMPRAI AND 212 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B BARUAH MR S HUSSAIN	SC, PNRD GA, ASSAM ASSTT.S.G.I. SC, N C HILLS

11	WP(C)/3860/2021	M/S SATHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, PWD
12	WP(C)/3863/2021	DILIP KALILTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
13	WP(C)/3866/2021	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
14	WP(C)/3869/2021	ASSAM STATE TRANSPORT CORPORATION AND 2 ORS Versus UMESH CH DEKA	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	
15	WP(C)/3872/2021	ANUPAM MUKHERJEE Versus THE UNION OF INDIA AND 4 ORS	MS. A DAS MR B ACHARYYA MS. M ACHARYYA	SC, NRC ASSTT.S.G.I. SC, ECI
ORDER (STAY VACATING)				
16	I.A.(Civil)/248/2021 B/O in WP(C)/4963/2020 WITH WP(C)/4963/2020 CAVT. NO. 06942/020, WITH I.A.(Civil)/79/2021 in WP(C)/4963/2020	M/S MRINAL DOWRAH AND ANR. Versus RUBUL BORAH AND 15 ORS. RUBUL BORAH AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS RUBUL BORAH AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R S MISHRA MR S S DEY MR. D J KAPIL MR S S DEY MR. D J KAPIL	MR B D DAS MR. D J KAPIL GA, ASSAM SC, APDCL MR. R S MISHRA FOR CAVEATOR GA, ASSAM SC, APDCL FOR CAVEATOR
ADMISSION				
17	WP(C)/1357/2015 WITH WP(C) 4839/2016 (D/O) 1P/H FIXED	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
18	WP(C)/4883/2017 B/O	TRIDIP LOCHAN BARUAH Versus THE STATE OF ASSAM and 4 ORS.	MR. P N GOSWAMI MS. M D BORAH MR. R R GOGOI	MS. D.D. BARMAN (GA, ASSAM) SC, FINANCE
19	WP(C)/8142/2019 FIXED	ALI HUSSAIN BARBHUIYA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR. F Z MAZUMDER	MR G N SAHEWALLA MR. P S DEKA (SC, LAND & REVENUE DEPT., (R-2,3)) MS. N K DEVI MR. N ANIX SINGH MS. D D BARMAN (GA, ASSAM, (R-1,4)) MR. M SAHEWALLA
20	WP(C)/1509/2020 FIXED	RANIN SHARMA Versus THE ASSAM HUMAN RIGHTS COMMISSION AND 4 ORS.	MR. P N GOSWAMI MR. I KALITA MR. D GOGOI	GA, ASSAM
21	WP(C)/5219/2020 B/O	BIMAL CHETRI Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MS Y BHUTIA	SC, PNRD
22	WP(C)/5468/2020 B/O	ABSER ALI SK. AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM SC, REVENUE
23	WP(C)/1496/2021 FIXED	M/S GOB ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST
24	WP(C)/2175/2021	M/S GOB ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST
25	WP(C)/3164/2021 FIXED	ZEETENDRA SALAI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR D BORAH	SC, GMC SC, GDD

26	WITH WP(C)/3397/2021	UJJAL CHOUDHURY 30 ORS Versus STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	SC, GMC SC, G M D A
27	WP(C)/3171/2021 FIXED	TAPAN DEY AND SAILEN KUMAR SHARMA (JV) Versus THE STATE OF ASSAM AND 3 ORS.	MR R SINGHA	MS B SHARMA MS B SHARMA MR D K NATH MR D K NATH MS M DAS MS M DAS SC, WATER RESOURCE
ORDERS				
28	I.A.(Civil)/2451/2019 B/O in WP(C)/5985/2018 WITH WP(C)/5985/2018	ROHIT CHOUDHURY Versus NUMALIGARH REFINERY LTD. NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 7 ORS.	MR H RAHMAN MR I HASIEB MR. U K NAIR MS. A VERMA MR. S SARMA MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MR. U K NAIR ASSTT.S.G.I. SC, FOREST GA, ASSAM MR I HASIEB (R8) ASSTT.S.G.I. SC, FOREST
29	WITH WP(C)/6093/2019	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 8 ORS.	MR. JYOTIRMOY ROY MR. U K NAIR MS. A VERMA MR. S SARMA MR. C CHAKRABORTY	GA, ASSAM MR. H RAHMAN MR. K GOGOI (SC, C.G.C.) MR I HASIEB ASSTT. S.G.I. SC, FOREST SC. REVENUE
30	WP(C)/1174/2021 B/O	JOYDEB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. T K BHUYAN MS. M KHATUN	GA, ASSAM
31	WP(C)/3114/2021 FIXED	CHINTAMONI BOL Versus THE STATE OF ASSAM AND 12 ORS	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	SC, PNRD GA, ASSAM
32	WP(C)/3225/2021 FIXED	VEDANG RADIO TECHNOLOGY PRIVATE LIMITED, AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	MR. M K CHOUDHURY MR. S CHAKRABORTY SR, GA, ASSAM
33	WITH WP(C)/3313/2021	M/S UNICOM INFOTEL PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR A D CHOUDHURY MR K M BORA MR. T CHAKRABORTY	MR. M K CHOUDHURY GA, ASSAM MR. S CHAKRABORTY
34	WP(C)/3509/2021 FIXED	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. M DAS MR. N K NEOG	SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,18th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1934/2021	BIPUL SARKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./1936/2021	SAMIR RANJAN ROUT Versus THE STATE OF ASSAM	MR. N K KALITA MR. S DUTTA	PP, ASSAM
3	Bail Appln./1938/2021	REJAUL AHMED Versus THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM	PP, ASSAM
MOTION				
4	AB/2352/2021	MD. JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED	PP, ASSAM
5	AB/2355/2021	NUR ISLAM @ NUR ALI AND ANR Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MR F A AHMED MR. M R BARBHUIYA	PP, ASSAM
6	AB/2356/2021	MEN SING TOKBI Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
7	AB/2359/2021	MALDER ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
8	AB/2362/2021 B/O	SRI DHRUBA JYOTI TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A GANGULY MS H DEKA MR T CHHETRI	PP, ASSAM
9	AB/2363/2021	JYOTISH DEKA Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR Z RAHMAN	PP, ASSAM
10	AB/2365/2021 B/O	ABDUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM

11	AB/2368/2021	JAMSER ALI PRODHANI @ JAMSER ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
12	AB/2371/2021	SHAHANUR ISLAM AND 4 ORS Versus THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./1392/2021 B/O	SUJIT DAS AND ANR. Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
14	Bail Appln./1482/2021 FIXED	JAMUNA DAS Versus THE SATE OF ASSAM	MR. B GOGOI MR A CHALIHA	PP, ASSAM
15	Bail Appln./1660/2021 WITH SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED, MORE	MD. RAMJAN HOQUE HAZARIKA Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI M M ZAMAN	PP, ASSAM
16	Bail Appln./1712/2021 FIXED	RAJ KUMAR DAHAL AND 3 ORS. Versus THE STATE OF ASSAM	MR. P THAKURIA MR. D KHAKHALARY	PP, ASSAM
17	Bail Appln./1732/2021 FIXED	DURGA BORO Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
18	Bail Appln./1763/2021 FIXED	OSMAN MONDAL @ OSMAN GONI AND 2 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
19	Bail Appln./1769/2021 FIXED	ABZAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM
20	Bail Appln./1777/2021 FIXED	SANJIB RABIDAS @ BABU Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
21	Bail Appln./1779/2021 FIXED	AJIT GOGOI AND ANR Versus THE STATE OF ASSAM	MR. N GOGOI MR B ISLAM MR B ISLAM	PP, ASSAM
22	Bail Appln./1813/2021 FIXED	SANAWAR HUSSAIN @ SANOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
BAIL HEARING				
23	AB/2862/2020 FIXED	MD. KOFIL UDDIN AHMED @ KAPIL UDDIN Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
24	AB/3564/2020 FIXED	BITUL BORAH Versus THE STATE OF ASSAM	MR. R CHETRI MR. N BARMAN MS P RABHA	PP, ASSAM
25	AB/165/2021 FIXED	LAKHI HIRA CHODHURY @ LAKHYA HIRA CHODHURY Versus THE STATE OF ASSAM	MR. L P NATH	PP, ASSAM
26	AB/935/2021 FIXED	JAHUR UDDIN Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN R JAMAN MR M HOQUE	PP, ASSAM
27	AB/1037/2021 FIXED	MOKIBUR ALI @ MD MAKIBUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM

28	AB/1072/2021 B/O	NILUTPOL PAUL @ BAPPA PAUL AND 3 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. B GOGOI MS. N BORDOLOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	PP, ASSAM
29	AB/1141/2021 FIXED	MD. SAMAD ALI Versus THE STATE OF ASSAM	MR. K BORUAH MRS. M D BORUAH MR. M ALOM	PP, ASSAM
30	AB/1143/2021 FIXED	ARIFUL HAQUE Versus THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
31	AB/1148/2021 FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
32	AB/1206/2021 FIXED	HOBIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MR K U AHMED	PP, ASSAM
33	AB/1222/2021 FIXED	JAKIR HOSSAIN AND 5 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
34	AB/1227/2021 FIXED	PAPU DAS Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
35	AB/1246/2021 FIXED	SUKUMUDDIN Versus THE STATE OF ASSAM	MR. S I BORA MS. P HAZARIKA	PP, ASSAM
36	AB/1381/2021 FIXED	MD. ABDUL MOTIN AND 5 ORS Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
37	AB/1460/2021 FIXED	NASIRATDDIN @ NACHIRATDDIN Versus THE STATE OF ASSAM	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
38	AB/1469/2021 FIXED	NAZIM UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
39	AB/1497/2021 FIXED	MD. ATIQR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MD. A J ATIA MS A H ATIA	PP, ASSAM
40	AB/1544/2021 FIXED	MAKBUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR H ROHMAN MD E AHMED	PP, ASSAM
41	AB/1685/2021 FIXED	ABDUL ALI Versus THE STATE OF ASSAM E	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
42	AB/1815/2021 FIXED	ABUL HUSSAIN @ ABUL HOSEN AND 1 ORS Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
43	AB/1938/2021 FIXED	ALI HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
44	AB/1951/2021 FIXED	SAFIQUE UDDIN CHOUDHURY AND 4 ORS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM	PP, ASSAM
45	AB/1965/2021 FIXED	INJAMUL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	MR A KAKOTI PP, ASSAM
46	AB/1990/2021 FIXED	DULAL BORAH Versus THE STATE OF ASSAM	MR. R DE MR. R J SARMA	PP, ASSAM

47	AB/2079/2021 FIXED	JULFIQUE ALI AHMED @ JOLFIK ALI Versus THE STATE OF ASSAM	MR A KUNDU	PP, ASSAM
48	AB/2082/2021 FIXED	BAHARUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
49	AB/2097/2021 FIXED	HANIF ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
50	AB/2109/2021 FIXED	KHAIRUL HOQUE SHIKARI Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA	PP, ASSAM
51	AB/2164/2021 FIXED	CHALABUDDIN @ MD SALAMUDDIN AND ANR Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
52	AB/2199/2021 FIXED	ROBIUL RAHMAN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
53	WITH Bail Appln./1787/2021	TAHER BARBHUIYA Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
54	WITH AB/2178/2021	MOHIM UDDIN LASKAR AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM
55	AB/2204/2021 FIXED	NIPEN GOGOI AND ANR Versus THE STATE OF ASSAM	MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,18th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1825/2021 FIXED	PARESH LAHKAR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
2	Bail Appln./1881/2021 FIXED	RIAJUL ALI @ MD. RIAJUL ALI Versus THE UNION OF INDIA	MR K K BHATTACHARYYA	SC, DRI
3	Bail Appln./1908/2021 FIXED	MAJNUR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
4	Bail Appln./1914/2021 FIXED	MD. RANU AHMED Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
5	Bail Appln./1944/2021	GAFUR ALI AND ANR Versus THE STATE OF ASSAM	MR. M R Z CHOUDHURY MD. H BHUYAN	PP, ASSAM
6	Bail Appln./1947/2021 B/O	MD. NUR JAMA ALI AND ANR Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
7	Bail Appln./1949/2021	LAL MIAH SK Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
MOTION				
8	Crl.Rev.P./164/2021	SRI SHIB NARAYAN BHAR Versus SMTI LAKSHMI BHAR	MR. B M CHOUDHURY MR. U CHOUDHURY	
9	AB/2315/2021 FIXED	JAYANTA DAS AND ANR Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
10	AB/2319/2021 FIXED	OSMAN GONI AND 4 ORS. Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM

11	AB/2373/2021	SURESH DAS Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA	PP, ASSAM
12	AB/2374/2021	DEBA NAYAK Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
13	AB/2375/2021	FULBAR RAHMAN Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM

ADMISSION

14	CRL.A(J)/24/2021	SHIVA CHAUTAL Versus THE STATE OF ASSAM		PP, ASSAM
15	CrI.Pet./32/2021 FIXED	MIRA SEN SUTRADHAR AND ANR. Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR J DAS MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM

BAIL HEARING (BA)

16	Bail Appln./688/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. SAHIDUL ISLAM @ ALI Versus THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM
17	Bail Appln./902/2021	MANUJ KRAMSA AND ANR Versus THE STATE OF ASSAM	MR. S K SINGH MR A SHARMA	PP, ASSAM
18	Bail Appln./917/2021	JOY RAM TIMUNG AND ANR Versus THE STATE OF ASSAM	MR. S K SINGH MR A SHARMA	PP, ASSAM
19	Bail Appln./1007/2021	MD. ROUSAN ALI Versus THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
20	Bail Appln./1199/2021 SCANNED COPY OF CASE DIARY, FIXED	SWMKWR BRAHMA Versus THE UNION OF INDIA	MR. T DEURI	SC, NCB MR. B SARMA(ADDL PP,ASSAM)
21	Bail Appln./1325/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	NNEMEKA CHINONSO FELIX AND ANR Versus THE STATE OF ASSAM	MR. S BORA MR. I H LASKAR MR. P K DEKA	PP, ASSAM
22	Bail Appln./1381/2021 SCANNED COPY OF LCR, FIXED	ISMAIL ALI Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
23	Bail Appln./1501/2021 FIXED	MD AHEDUR RAHMAN @ AHED Versus THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM
24	Bail Appln./1507/2021 FIXED	MD. ABDUL LATIB Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
25	Bail Appln./1567/2021 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
26	Bail Appln./1597/2021 WITH SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	TAJMUL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
27	Bail Appln./1642/2021 FIXED	DWIPEN DAIMARY Versus THE STATE OF ASSAM E	MR. A CHOUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	Bail Appln./1692/2021 FIXED	NITU BANIKYA Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
29	WITH Bail Appln./1613/2021	AKBUL HUSSAIN Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM

30	Bail Appln./1739/2021 FIXED	JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
31	Bail Appln./1759/2021 FIXED	AKBAR KHALIFA Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
32	Bail Appln./1797/2021 FIXED	LANUYANGER Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
WITH				
33	Bail Appln./1753/2021	DIDUL ALI Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
WITH				
34	Bail Appln./1910/2021	IMNAWAPANG AND ANR Versus THE STATE OF ASSAM	MD K RAHMAN MS P M SARMA MR. N K HAZARIKA	PP, ASSAM
35	Bail Appln./1806/2021 FIXED	SRI DAYAL KRISHNA PATHAK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
36	Bail Appln./1808/2021 FIXED	HAMED ALI @ HAMID ALI @ HAMIDUL Versus THE STATE OF ASSAM	MR. P P BARUAH MR. S H ZAMAN	PP, ASSAM
37	Bail Appln./1811/2021 FIXED	KHANINDRA KR. DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	Bail Appln./1817/2021 WITH SCANNED COPY OF CASE DIARY, FIXED	ADITYA GOGOI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
<u>BAIL HEARING</u>				
39	AB/162/2021 FIXED	SONIT DEURI @ SONIT CH DEURI @ MASTOR DEURI Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
40	AB/973/2021 FIXED	NASIR UDDIN SK AND 3 ORS Versus THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
41	AB/1199/2021 WITH LCR, FIXED	SANKAR CHETRY Versus THE STATE OF ASSAM	MR Z RAHMAN MS A DEVI	PP, ASSAM
42	AB/1271/2021 FIXED	DURLOBHJYOTI HAZARIKA Versus THE STATE OF ASSAM	MR. K K DEKA MR B N BORAH	PP, ASSAM
43	AB/1319/2021 FIXED	MD. KUDRAT ALI Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA	PP, ASSAM
44	AB/1345/2021 FIXED	NAZIM ULLAH @ NAZU SK Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
45	AB/1554/2021 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	MR G SAROWAR PP, ASSAM
46	AB/1698/2021 FIXED	DEVAJIT MAHANTA Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR S DAS	PP, ASSAM
47	AB/1834/2021 FIXED	PRADIP KALITA Versus THE STATE OF ASSAM	MR. DITUL DAS MR S K MEDHI	PP, ASSAM
48	AB/1999/2021 FIXED	SAYED MALLIK Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
49	AB/2134/2021 FIXED	ABIDA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM

50	AB/2206/2021 FIXED	NILOTPAL DAS Versus THE STATE OF ASSAM	MR. P BORA	PP, ASSAM
ORDERS				
51	Crl.Rev.P./120/2021 WITH LCR 4 FILES, FIXED	KUMAR KUZUR @ KUMAR KUJUR Versus THE STATE OF ASSAM AND 3 ORS	MR. R BARUAH	PP, ASSAM
	WITH I.A.(Crl.)/221/2021 in Crl.Rev.P./120/2021	KUMAR KUZUR @ KUMAR KUJUR Versus THE STATE OF ASSAM AND 3 ORS	MR. R BARUAH	PP, ASSAM
52	Crl.Rev.P./168/2021 FIXED	MANNAN SK @ KOLI Versus THE STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
53	I.A.(Crl.)/266/2021 WITH LCR 5 FILES, B/O in Crl.A./393/2018 WITH Crl.A./393/2018	MOBARAK ALI Versus THE STATE OF ASSAM AND ANR. MD MOBARAK ALI Versus THE STATE OF ASSAM AND ANR	MR. A S CHOUDHURY MRS R BEGUM MD. A MATLIB MR. A S CHOUDHURY MR R A AHMED	PP, ASSAM PP, ASSAM
54	Crl.Pet./351/2021 FIXED	STATE OF ASSAM Versus BIJU ALI AND ANR.	MR. M PHUKAN	MR. A BHATTACHARYA, LEGAL-AID-COUNSEL
55	Crl.Pet./365/2021 WITH OFFICE NOTE, CASE DIARY , FIXED	KAILASH SAHU Versus THE STATE OF ASSAM AND 2 ORS	MR. I A TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,18th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Intest.Cas./3/2021	RUMI DUTTA Versus DEBASHISH DUTTA AND 3 ORS.	MR. M SARMA MRS R DEKA	
2	CRP(I/O)/68/2021	ON THE DEATH OF PLAINTIFF NAZMUL HAQUE CHOUDHURY. HIS LEGAL HEIRS Versus MD. ZAKIR HUSSAIN MAZUMDER AND 8 ORS.	MR. S D PURKAYASTHA	
3	CRP(I/O)/69/2021	SMTI BISWESWARI PATIR Versus SRI BRJENDRA NATH KUTUM B	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	
4	CRP(I/O)/70/2021	FUZLETUN BEGUM CHOUDHURY @ MUSST FUZLETUN BEGUM CHOUDHURY AND 4 ORS Versus UDAY SANKAR GOSWAMI AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	
ADMISSION				
5	CRP/30/2017 WITH LCR	SOUTH EAST BUS ASSOCIATION Versus SAFIQUDDIN AHMED and ANR.		MR. P S DEKA MR. B K BHAGAWATI MR.S R GOGOI(R-1) MR. I CHOUDHURY MR.H BARUAH(R-1) MR.N K DEKA(R-1) MS P DAIMARI MS.P BORAH-1 MS K KALITA MRSP R MAHANTA(R-1)
6	CRP(I/O)/397/2018	DEEPA PAUL @ DIPA AND ANR. Versus BIJOY PAUL AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	R SARMAH MR H K NATH
7	CRP(I/O)/36/2019	ACHHELAL CHOUDHURY Versus GEETA SINGH	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. A GANGULY MR. A DUTTA MR. A DHANUKA

8	CRP/159/2019	ON THE DEATH OF MRS. HASNA ARA BEGUM HER LEGAL HEIRS, TANVEER RAHMAN Versus KAUSHIK RANJAN DAS	MR. N K KALITA MR D DEKA	
9	CRP(I/O)/204/2019	BHANUPADA MAHANTA Versus IKBAL HUSSAIN CHOUDHURY AND ANR	MR. B CHAKRAVARTY MR. U DAS MS THUYEKHRULU	
10	CRP(I/O)/257/2019	HIRANYA KUMAR BORPATRA GOHAIN Versus PRABIN BORPATRA GOHAIN	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MD. ASLAM	MR. P P BARUAH MR. R SARMA MS. P BARMAN
11	CRP(I/O)/347/2019	JINNUR ALI AND ANR. Versus WAZATDDIN AND 5 ORS.	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	MR. A ALAMGEER MR. A ALAM
<u>ORDERS</u>				
12	CRP/76/2016	ABDUL MOTALEB Versus FAZAR ALI and 2 ORS	MR.S HUSSAIN MD.M Z SHAH MR.R ALI MR.M R CHOUDHURY	MS.P SARMA (R-1) MRS.R CHOUDHURYR-1
13	CRP(I/O)/110/2017	RATHIN BORTHAKUR Versus JATIN BORTHAKUR	MR.S SARMA MS.J BORTHAKUR	
	WITH I.A.(Civil)/3654/2018 in CRP(I/O)/110/2017	RATHIN BORTHAKUR Versus JATIN BORTHAKUR	MR S SARMA	
	WITH I.A.(Civil)/3655/2018 in CRP(I/O)/110/2017	RATHIN BORTHAKUR Versus JATIN BORTHAKUR	MR S SARMA	
14	CRP(I/O)/158/2017	MEGHNATH DAS Versus M/S. MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD and ANR.	MR.N SARMAH MRA K RAI	MS.I GOHAIN(R-1) MR.J A AHMEDR-1 MS.R DEKA(R-1)
15	CRP(I/O)/273/2017	UNION OF INDIA Versus M/S. CAPITAL HARDWARE ENTERPRISES and ANR.	MR.P S DEKA MR. B SARMAH MR.A CHETRY MR.D DAS MS.K GOGOI	SC, INCOME TAX
16	CRP/25/2018	RAM BABU MAHATO Versus MOTOR ACCIDENT CLAIMS TRIBUNAL NO. 1 AND 2 ORS.	MR. I GOGOI MS. T DAS MR. K PATHAK MS. T R KALITA MR. A K ROY	MR. A DUTTA (R 2) MRS. P M DUTTA
17	I.A.(Civil)/2317/2019 in CRP/9154/2019	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS	MR G P BHOWMIK MR. P K SARMA MS. B BHUYAN	MR S SARMA
	WITH CRP/9154/2019 (Filing Number)	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS- NIPA SHARMA AND 2 ORS. (F)		
18	CRP(I/O)/42/2020	KAPIL DEV RAY AND 2 ORS. Versus ON DEATH OF LT. TEPERI BARMANI HER LEGAL HEIRS - MANJILA ROY AND ANR.	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	
19	CRP/7/2021	OSMAN GONI AND 3 ORS Versus LEGAL HEIRS OF NASITAN BIBI, NASATULLAH SK AND 2 ORS (B)	MR. R ALI MR M Z SHAH MD P RAHMAN	

HEARING

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,18th August 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	FAO/15/2020 B/O	USHARANI SAIKIA @ USHA SAIKIA Versus SMTI. MAHASWARI KACHARI AND 2 ORS	MR. N NATH MR N TALUKDAR	MR. M KASHYAP, CAVEATOR
	WITH I.A.(Civil)/902/2020 in FAO/15/2020	USHARANI SAIKIA @ USHA SAIKIA Versus SMTI. MAHASWARI KACHARI AND 2 ORS	MR. N NATH MR N TALUKDAR	
2	FAO/16/2020	ANURADHA SAIKIA Versus SMTI. MAHASWARI KACHARI AND 2 ORS	MR. N NATH MR N TALUKDAR	MR. M KASHYAP, CAVEATOR
	WITH I.A.(Civil)/904/2020 in FAO/16/2020	ANURADHA SAIKIA Versus SMTI. MAHASWARI KACHARI AND 2 ORS	MR N TALUKDAR	FOR CAVEATOR
3	MACApp./153/2021	ORIENTAL INSURANCE COMPANY LTD. Versus LAKHIMAI TERONPI AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	
4	MACApp./156/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. HALIMA BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR S DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/1223/2021 in MACApp./156/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. HALIMA BEGUM LASKAR AND 6 ORS. E	MR SISHIR DUTTA MS M BORCHETIYA MR S DUTTA MR. SIDHANT DUTTA	
5	MACApp./158/2021	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus MAYA YADAV AND 4 ORS.	MS N NATH MR. M DUTTA	
	WITH I.A.(Civil)/1225/2021 in MACApp./158/2021	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus MAYA YADAV AND 4 ORS.	MS N NATH MR. M DUTTA	

6	MACApp./159/2021	PRANAB KR. DAS Versus JAYANTA BARUA AND 2 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	
7	MACApp./160/2021	JAYNAB BEGUM @ JAINUB BEGUM Versus M/S CHOLA MS GENERAL INS. CO. LTD. AND 2 ORS.	MR D MONDAL	
8	MACApp./161/2021	ANITA DAS AND 2 ORS. Versus M/S NEW INDIA ASSURANCE CO. LTD. REGIONAL OFFICE AND 2 ORS.	MRS. S ROY MS A DAS MS P SHILL	
9	MACApp./162/2021	PUTU SAIKIA Versus MD. FAZLUR RAHMAN AND 3 ORS.	MR. D SARMA MR. ABU JAHID	
10	MACApp./163/2021	ABHI NATH @ ABHINASH NATH AND ANR. Versus NAYAN BHARALI AND 3 ORS.	MR. B K JAIN MS. M DASGUPTA	
11	MACApp./164/2021	ORIENTAL INSURANCE CO. LTD Versus MOJIRA KHATUN AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	
	WITH I.A.(Civil)/1228/2021 in MACApp./164/2021	ORIENTAL INSURANCE CO. LTD Versus MARJINA KHATUN AND 3 ORS	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
12	RSA/73/2021 FIXED	SMTI. RIMI MALAKAR Versus SMTI. MOMI PAUL AND 5 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	GA, ASSAM
	WITH I.A.(Civil)/1186/2021 in RSA/73/2021	SMTI. RIMI MALAKAR Versus SMTI. MOMI PAUL AND 5 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	GA, ASSAM
13	RSA/76/2021	ON THE DEATH OF AHMED ALI MAZUMDER HIS LEGAL HEIRS AND ORS. Versus ON THE DEATH OF RAKESH CHANDRA DEY HIS LEGAL HEIRS AND ORS.	MR. L R MAZUMDER MR. A Z AHMED	
14	RSA/77/2021	MAFIDA BEGAM AND ANR. Versus FAIJUR RAHMAN AND ANR.	MR. B C DAS MS. I DAS	
<u>ORDERS</u>				
15	RFA/63/2018 WITH LCR, B/O	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND ANR Versus MONMOHINIPUR TEA CO. LIMITED	MR B D DAS MR H K SARMA MR. N J DUTTA MR. D NATH MR. K D SARMA	MR. P KHATANIAR MRS. N RAHMAN
16	RSA/53/2020	MD. ABDUL MOTLEB Versus KOKILA GIRLS M.E. MADRASSA AND 6 ORS	MR G P BHOWMIK MR. A ALAMGEER MRS. M HORE MR. A ALAM	MR. B J GHOSH (R- 1,2,3,4,5,6,7) MR. DILIP DEY (R- 1,2,3,4,5,6,7)
	WITH I.A.(Civil)/729/2020 in RSA/53/2020	MD. ABDUL MOTLEB Versus KOKILA GIRLS M.E. MADRASSA AND 6 ORS	MR G P BHOWMIK MR. A ALAMGEER MRS. M HORE MR. A ALAM	
17	I.A.(Civil)/1200/2020 in MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR Versus SMTI BANALATA DAS AND 2 ORS	MR C MAZUMDAR MS. R D MOZUMDAR MR. S P SHARMA	
	WITH MACApp./365/2018	SMT BANALATA DAS Versus RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

- WITH**
CO/3898/2020
(Filing Number)
in MACApp./365/2018
- ORIENTAL INSURANCE COMPANY
LIMITED AND ANR
Versus
SMTI BANALATA DAS AND 2 ORS
- 18 **WITH**
MACApp./15465/2018
(Filing Number)
- ORIENTAL INSURANCE COMPANY LTD
Versus
SMTI BANALATA DAS AND 2 ORS
- WITH**
I.A.(Civil)/4378/2018
- ORIENTAL INSURANCE COMPANY LTD
Versus
SMTI BANALATA DAS AND 2 ORS
- MS. R D MOZUMDAR
MR. S P SHARMA
MS. C MOZUMDAR
- MR. B K JAIN (R1)
MR. A GONI
MR S HOQUE
MS. O PHUKAN (R1)
- 19 I.A.(Civil)/1216/2021
in MACApp./4278/2021
- MD. JALAL UDDIN
Versus
NATIONAL INSURANCE COMPANY LTD.
AND 3 ORS.
- MR. J KALITA
MR. A BARUAH
MR M RAHMAN
- WITH**
MACApp./4278/2021
(Filing Number)
- JALAL UDDIN
Versus
NATIONAL INSURANCE COMPANY LTD.
AND 3 ORS. B
- MR. A BARUAH
- 20 I.A.(Civil)/1220/2021
in RSA/10613/2019
- ON THE DEATH OF SAYED ALI
Versus
MD. HASEN ALI AND ANR
- MR. M A SHEIKH
K U AHMED
MR. M HOSSAIN
MS F INTAZ
- WITH**
RSA/10613/2019
(Filing Number)
- ON THE DEATH OF SAYED ALI HIS LEGAL
HEIRS SHRI SHAHAR ALI AND 7 ORS
Versus
MD. HASEN ALI AND ANR
- 21 I.A.(Civil)/1226/2021
in MACApp./4256/2020
- ROHIT CH. CHOUDHURY
Versus
BIPUL CHOUDHURY AND ANR.
- MRS. S ROY
MS I DAS
- WITH**
MACApp./4256/2020
(Filing Number)
- ROHIT CH. CHOUDHURY
Versus
BIPUL CHOUDHURY AND ANR. (E)

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LEAVE NOTE OF ADVOCATES FOR 18/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021